(b) if so, what are their demands and Governments reaction thereto?

THE MINISTER OF STATE IN THE DEPARTMENT OF EDUCA-TION AND CULTURE (SHRIMATI SUSHILA ROHATGI): (a) The All India Federation of University and College Teachers Organisation organised a Dharna on April 15, 1986 in support of their demands. Their demands include:

- 1. Immediate publication of the Pay Revision Committee's report and interim relief for teachers in .. State universities and colleges.
  - 2. A uniform running grade of Rs. 1500-4000 for Lecturers, Readers and Professors from 1-4-78 and a separate grade of Rs. 1300-3000 for demonstrators.
  - 3. Suitable revised scale for other categories of teachers.
  - 4. Statutory security of service for all teachers including those serving in minority-run institutions.
  - 5. Representation of AIFUCTO on U.G.C. and C.A.B.E.
  - 6. Democratisation of the governance of colleges and universities.
  - 7. Full civic and political rights for teachers in colleges and universities.
  - 8. Direct payment from the treasury.
  - 9. Common cadre for +2 and +3teachers.
  - 10. Abolition of discrimination between the teachers of state and central universities and colleges affiliated to these with respect to all perquisites.
  - 11. Age of superannuation not below 60 years.
  - (b) The UGC has appointed a Committee to consider the revision of pay scales of University and College tea-

chers. The Committee is at the final stage of its work, and its report is expected shortly.

Teachers are represented on the UGC and the C.A.B.E.. but there is no proposal to give representation to their Associations on these bodies. The remaining demands mostly concern the State Governments.

## हिल्ली में बस रूटों के बारे में सर्वेक्षण

\*139. श्री श्रच्छे लाल बाल्मीक : क्या परिवहन मंत्री यह बताने की कृपा करंगे कि:

- (क) क्या यह सच है कि दिल्ली पश्विहर्न निगम ने बस रूटों को फिर से व्यवस्थित करने के उद्देश्य से ग्रपने सभी रूटों का नये सिरे से सर्वेक्षण किया है ;
- (ख) यदि हां, तो उसके क्या परि-णाम निकले हैं;
- (ग) क्या यह सच है कि दक्षिण दिल्ली की कुछ सरकारी कालानियों से ग्रन्तरियीय बस ग्रहे, नई दिल्ली रेलवे स्टेशन, निजाम्हीन रेलवे स्टेशन जैसे महन्व-पूर्ण स्थानों के लिए सीधी इस उपलब्ध नहीं है : ग्रार
- (घ) यदि हां, तो सर्वेक्षण रिपोर्ट के ग्राधार पर दिल्ली परिवहन निगम द्वारा क्या उपाय किये जा रहे हैं?
- परिवहन मंत्री (श्री बंसी लाल) : (क) और (ख) दिल्ली परिवहन निगम ने प्रणाली को युक्तिपुरक बनाने केंद्र उद्देश्य में हाल ही में ग्रंपने सभी <sup>रू</sup>टों का -चरणबद्ध सर्वेक्षण शरू किया है। पहले चरण में यमुना पार क्षेत्र में देफिक सर्वेक्षण प्रयः, हो गया है।
- (ग) और (घ) जी, हां। तथापि, विभिन्न प्रचालनात्मक व ठिनाइयों के कारण दिल्ली परिवहन निगम के लिए यह व्यव-हायं नहीं है कि वह दिल्ली के विभिन्न

स्थानों को एक दूसरे के साथ सीधी बस सेवाग्रों में जोड़ दे ग्रीर उसका यह सुनिश्चित करना है कि यात्री को अपने गन्तव्य स्थान तक पहुंचने के लिए नगर के सभा महत्वपूर्ण स्थानों से बस बदलने का स्विधायें मिलें। अभी तक दिल्ली का कोई सर्वेक्षण नहीं किया गया

## Accident of Indian Airlines Boeing at Tirudhirappalli airport

\*140. SHRI R. RAMAKRISHNAN: Will the Minister of TRANSPORT be pleased to state:

- (a) whether it is a fact that an Indian Airlines Boeing Aircraft was involved in an accident on the 15th January, 1986 at Tiruchirappalli airport:
- (b) whether an inquiry in the matter has been conducted and report thereon submitted; and
- (c) what action Government propose to take on the basis of the enquiry report?

THE MINISTER OF STATE IN THE DEPARTMENT OF CIVIL AVIATION (SHRI JAGDISH TYT-LER): (a) and (b) Yes, Sir.

(c) Report is under examination.

## Introduction of penal freight rate for coal transportation

†712. SHRI CHATURANAN SHRA: Will the Minister of TRANS-PORT be pleased to state:

- (a) whether Government are aware that the introduction of penal freight rate for coal transportation has caused serious hardship; and
- (b) if so, what steps are to be taken to remove the hardship thus caused?

THE MINISTER OF STATE IN THE DEPARTMENT OF RAILWAYS (SHRI MADHAVRAO SCINDIA): (a) and (b) Prior to 1-8-1985, freight charges for coal loaded into a wagon beyond the permissible carrying capacity were levied at wagonload rate if the overweight was up to one tonne per wagon, In cases where overweight was more than one tonne but did not exceed three tonnes per wagon, such overweight was charged at 'Smalls' rate and in case, where the overweight beyond the permissible carrying capacity exceeded three tonnes, such overweight was charged at double the 'Smalls' rate.

On receipt of representations from trade and industry the rules were relaxed with effect from 1-8-1985, when the limit for charging overweight at the normal rates was increased from one tonne to two tonnes. Since overloading is a safety hazard, further relaxation of the rule is not contemplated. Parties should not overload wagons as it can cause derailments.

## Short supply of drugs for obcessional neurosis in the Country

VALAMPURI JOHN: 713. SHRI Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether government are aware of the fact, drugs for obcessional neurosis are in short supply in India;
- (b) whether government propose to allow the import of Anafranil 25 from Switzerland; and
- (c) if not, what are the reasons therefor? garanting of the season of the

THE DEPUTY MINISTER IN THE DEPARTMENT OF FAMILY WEL-FARE (SHRI S. KRISHNA KUMAR): (a) Tranquillizers and anti-deprea sants are generally used for different types of neurosis which is a psychia-

<sup>†</sup>Previously Unstarred 280, transferred from the 24th April, 1986.